GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3574
ANSWERED ON 24TH MARCH, 2022

VEHICLE SCRAPPING CENTRES

3574: SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री
be pleased to state:

(a) whether the Government proposes to set up vehicle scrapping centers in the country;
(b) if so, the details thereof; and
(c) the numbers of such centers in the country especially in Maharashtra as on date?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Ministry of Road Transport and Highways has formulated the Vehicle Scrapping Policy for creation of an ecosystem to phase out unfit and polluting vehicles in the country. The following notifications have been issued in order to create the ecosystem for scrapping such vehicles. These notifications are also available on the Ministry's website :-


(iii) GSR Notification 175(E) dated 04.03.2022:- Regarding amendment to Rule 58 of Central Motor Vehicles Rules, 1989 for providing "no dues" to a vehicle for scrapping and rule 52 of Central Motor Vehicles Rules, 1989 for voluntary cancellation of registration certificate of a vehicle.

(c) Nine vehicle scrapping centres (08 Nos in Delhi and 01 No in Chennai) are functional in the formal sector. These centers are in the process of obtaining authorisation as per the RVSF rules. No Registered Vehicle Scrapping Facility (RVSF) has so far been established in Maharashtra as per GSR 652(E) which provides the Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility) Rules, 2021.

*****